ANNEXURE 5														
Name of the corporate debtor: RABIRUN VINIMAY PVT. LTD; Date of commencement of liquidation: 05th March 2020; List of stakeholders as on: 11.01.2022  List of operational creditors (Government dues)														
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				A a	Amount of				
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes /No)	% share in total amount of claims admitted	nt claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	THE COMMISIONER OF COMMERCIAL TAXES, GOVT.OF WEST BENGAL	YES	13-05-2020	1,90,63,97,902.00	1,90,63,97,902.00	VAT	NOT APPLICABLE	NOT APPLICABLE	17.95	-	-	-	-	NOT APPLICABLE
2	EMPLOYEE STATE INSURANCE CORPORATION	YES	31-07-2020	16,185.00	16,185.00	ESIC	NOT APPLICABLE	NOT APPLICABLE	0.00	-		-	-	NOT APPLICABLE
3	DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 2(3) KOLKATA	YES	01.01.2022`	8,71,54,95,740.00	8,71,54,95,740.00	Income Tax	NOT APPLICABLE	NOT APPLICABLE	82.05	-	0	-	-	NOT APPLICABLE
				10,62,19,09,827.00	10,62,19,09,827.00				100.00					